

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :  
PETITION NUMBER : TCP/41/2016  
NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another  
NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION  
SIGNATURE

**REPRESENTATION BY WHOM**

(1) T.V.P. Sai Vihari Counsel Mr T.V.P. Sai Vihari  
Sandeep Kumar 2<sup>nd</sup> Petitioner  
Mr Cibi Vishnu

2) Prithviraj  
for R.V. ENKATAVARAN  
counsel for  
R1 - R10  
Prithi

**ORDER**

Shri T V P Sai Vihari, proxy counsel representing senior counsel for P2 present. Shri Prithviraj, counsel for R1 to R10 present. Both the counsels prayed time for final hearing. At request of both the parties, time extended. Put up on **09.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)